

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 13
C.P.(IB)317/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Patneswari Agri Co-Operative Society Limited**
V/s
BILT Graphic Paper Products Limited

Appearance (via video-conference):

For the Applicant : BALASAHEB YEWALE CO.I/BY
RAJESH SHAH &CO.

For the Respondent : Mukul Bhagtani i/b Dhir & Dhir Associates

Section 9 of IBC, 2016

ORDER

Both sides present. Ld. Counsel appearing for the Corporate Debtor submits that the Reply has been filed however the copy of the same is nor received by the Counsel appearing for the Operational Creditor. Corporate Debtor is directed to give the Copy of the Reply well before the adjourned date. Rejoinder if any, before the adjourned date. List this matter on Board on 24.04.2023 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)